

ITEM NO.20

REGISTRAR COURT

SECTION II

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

BEFORE THE REGISTRAR MS. SUJATA SINGH

Criminal Appeal No(s). 4120-4121/2024

STATE OF U.P.

Appellant(s)

VERSUS

RAHUL SINGH @ GOVIND SINGH

Respondent(s)

IA No. 47715/2023 - EXEMPTION FROM FILING O.T.

Date : 29-04-2025 This matter was called on for hearing today.

For Appellant(s) :

Mr. Shaurya Sahay, AOR
Mr. Aditya Kumar, Adv.
Ms. Ruchil Raj, Adv.

For Respondent(s) :

Mr. Aarif Ali, Adv.
Mr. Mujahid Ahmad, Adv.
Mr. Vijay Kumar, Adv.
Mr. Rakesh Ranjan, Adv.
Mr. Chand Qureshi, AOR

UPON hearing the counsel the Court made the following
O R D E R

Sole respondent is granted four weeks' time, as last
opportunity, for filing counter affidavit.

Scanned soft copies of original records from High Court
and Trial Court are still awaited. Let a reminder be
issued.

List again on 25.07.2025.

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SUJATA SINGH
Registrar